

way during the past three years is as under:—

	Rs. nP.
1960-1961	288.57
1961-1962	288.57
1962-1963	288.57

(d) No such proposal is at present under consideration of the Government.

Divisional System in Railways

487. **Shri Priya Gupta:** Will the Minister of Railways be pleased to state whether Divisional System is going to be introduced on North Eastern Railway and Northeast Frontier Railway?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): There is no intention, at present, of introducing the divisional system on the North Eastern and Northeast Frontier Railways.

Hindustan Shipyard

488. **Shri P. Venkatasubbaiah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that extensive damage has been caused to the boat named 'Vishwa Maya' which is under construction due to break-out of fire on 12th February, 1963 in the Hindustan Shipyard at Visakhapatnam;

(b) if so, the reasons for this accident; and

(c) what is the extent of damage?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

2856 (A) LSD—4.

Delhi School Buses

490. **Shri Wadiwa:** Will the Minister of Transport and Communications be pleased to state:

(a) whether recommendations made by Shri T. S. Khanna of C.R.R.I. regarding Delhi School Buses have been considered by Government and accepted;

(b) number of checkings made in respect of Delhi School Buses during 1962 by traffic authorities; and

(c) how many buses have been rejected as a result of checking?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information required is being collected from the Delhi Administration and will be laid on the table of the Sabha as soon as it is available.

Road Accidents in Delhi

491. **Shri Wadiwa:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of road accidents in Delhi during 1962;

(b) the number of accidents in which D.T.U. buses were involved;

(c) number of those proved fatal; and

(d) action taken by Government for amending the Limitation period in the Motor Vehicles Act?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):

(a) 7270.

(b) 1797

(c) 234

(d) Evidently, the Member has in mind the time-limit (of sixty days) laid down in the Motor Vehicles Act, 1939, for filing an application for compensation before a Motor Accidents Claims Tribunal. The Motor

Vehicles Insurance Committee, appointed by the Government of India in 1952, is going into the adequacy of this period. The Government will take a decision on this point after that Committee's report is received.

घोड़ों की नस्ल सुधारने का केन्द्र

४६२. श्री युद्धवीर सिंह : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार हिसार के कैटल फार्म में घोड़ों की नस्ल सुधारने के लिये कोई केन्द्र खोलने जा रही है; और

(ख) यदि हा, तो उस पर कुल कितनी लागत आयेगी ?

खाद्य तथा कृषि मंत्रालय में उपमन्त्री (डा० राम सुभग सिंह) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं होता ।

Doubling of Track between Shoranur and Coimbatore

493. Shri P. Kunhan: Will the Minister of Railways be pleased to state:

(a) whether Government have any proposal under consideration for doubling the railway track between Shoranur and Coimbatore;

(b) if so, when it is to be implemented; and

(c) the estimated cost thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) and (c). Do not arise.

Sea Island Cotton

494. Shri P. Kunhan:
Shri Maniyangadan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have examined the possibility of extending

the cultivation of sea-island cotton in Kerala;

(b) if so, the result thereof; and

(c) the total acreage under cultivation during 1960, 1961 and 1962 in the State?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) It has been found that Andrews variety of Sea Island Cotton can be developed in the State, provided its cultivation is undertaken on properly drained land. It, however, appears that Kerala State being already heavily cropped with various plantation crops, land for large-scale development of Sea Island Cotton would not be available in the State without reduction of acreage under other important crops.

(c)	Year	Acreage
	1960-61	5,921
	1961-62	1,230
	1962-63	1,052

Social Education Programme

495. Shri Jashvant Mehta: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the social education programme as sponsored by the Ministry of Community Development and Cooperation, does not make any provision for literary work; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No. Sir.

(b) Does not arise.